

IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.11.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP(IB)/91(CHE)/2023  
NAME OF THE PETITIONER(S) : State Bank of India  
NAME OF THE RESPONDENTS : K S Raju  
UNDER SECTION : Sec 95(1) IBC, 2016

**ORDER**

Applicant is represented by Ld. Counsel Mr. M.L. Ganesh through video conferencing mode.

In view of the proceedings pending before the Hon'ble Supreme Court in the matter of Sanjay Singal & Anr -vs- Union of India & Ors, Writ Petition (C) No. 510/2022.

List the matter on **19.12.2023** for further hearing.

-sd-

(VENKATARAMAN SUBRAMANIAM)  
MEMBER (TECHNICAL)

MG

-sd-

(SANJIV JAIN)  
MEMBER (JUDICIAL)